(ख) यदिहां, तो लाइसेंस कव तक जारो किए जाने की संभावना है;

(ग) क्या यह सच है कि सरकार ने देश हैं सहकारी क्षेत्र के 2500 टी॰ सी॰ डी॰ की कुल क्षमता वाली 34 नई चीनी मिलों की स्थापना के लिए ग्राशय पत्न जारी कर दिए हैं; और

(घ) यदि हां, तो मध्य प्रदेश में चीनी मिलों की स्थापना के लिए प्राप्त ग्राशय पत जारी न किए जाने के क्या कारण हैं?

ा ( ज प्रोर्ट न गरिक पूर्ति संतों ( श्रो न थू र म भिर्धाः) : (क) भारत सरकार के पाम ग्रभी तक मध्य प्रदेश से सातवीं पंचवर्षीय योजना के दौरान सहकारी क्षेत में नई चीनी फैक्ट्रियां स्थापित करने के लिए कोई प्रस्ताव प्राप्त नहीं हुग्रा है।

(ख) प्रश्न ही नहीं उठता।

(ग) सातवीं पंचवर्षीय योजनावधि के ढौरान ग्रब तक देश में सहकारी क्षेत्र में प्रत्येक 2500टी०सी०डी०की 55फैक्ट्रियों को ग्राशय पत्न जारी किए गए हैं।

(घ) चूंकि मध्य प्रदेश में सहकारी क्षेत्र में नई चीनी मिल स्थापित करने के लिए कोई ग्रावेदन पत्न प्राप्त नहीं हुग्रा है, इसलिए ग्राशय पत्न प्रदान करने का प्रश्न ही नहीं उठता।

## Misuse of subsidy on fertilizers

\*172. DR. (SHRIMATI) SAROJINI MAHISHI:

SHRI ASHOK NATH VERMA:

Will the Minister of AGRICULTURE be pleased to state:

(a) what was the subsidy given on Fertilizers during 1987-88 and 1988-89;

(b) what are the name<sub>s</sub> of the Fertilizers covered under the subsidy scheme;

(c) what are the names of the Units engaged  $i_n$  the production of Nitrogenous and Photphatic Pertitizers.

(d) what is the purpose of subsidy scheme  $an_d$  whether it is a fact that the scheme is being misused;

(e) whether a is a fact that Government are reviewing the above scheme;

(f) if so the details thereof;

(g) whether Government had taken any steps to reduce the subsidy; and

(h) if so the details thereof?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICUL-TURE (SHRI DEVI LAL): (a) The total amount of subsidy paid on indigenously produced fertilizers nda imported fertilizers including freight subsidy during the years 1987-88 and 1988-89 was Rs. 2164.20 crores and Rs. 3200.70 crores respectively.

(b) The fertilizers covered under the retention price and subsidy scheme are:

- (i) Urea
- (ii) Diammonium Phosphate (DAP)
- (iii) Ammonium Sulphate (AS)
- (iv) Ammonium Chloride (AC)
- (v) Calcium Ammonium Nitrate (CAN)
- (vi) Complex fertilizers like NP & NPK of the following grades:
  - 16:20:0
  - 20.8:20.8:0
  - 20:20:0
  - 28:28:0
  - 10:26:26
  - 12:32:16

14:28:14

14:35:14

15:15:15

- 17:17:17
- 19:19:19

(vii) Single Super Phosphate (SSP)

(c) The names of units engaged in the production of nitrogenous and phosphatic fertilizers are given in the Annexure attached some Appendix CLIII. Annexure No. 4/7

(b) The main purpose of the retention price and ability scheme is to make pertilizers available at reasonable prices to the furnes in order to encourage agricultural producion, to maintain reasonable ratio between the prices of fertilizers and of goodgrains to protect the interests of the indigenous manufacturers by assuring them a reasonable return on their investment, to induce manufacture of fertilizers in the country and thereby to reduce dependence on imports and consequently, outgo of foreign exchange. As far as possible, the retention price and subsidy scheme has been structured to prevent misuse.

(e) to (f: In November, 1989, Planning Commission constituted an Expert Group under the Chairmanship of Shri B. B. Singh, Member, Appellate Authority for BIFR to go into the entire gamut of fortilizer subsidy, pricing etc.

(g) and (h) With a view to reducing the subsidy burden, higher norms of capacity utilisation and longer period of depreciation were notified with effect from 1.4.1988.

## Increase in the prices of dals

\*173. DR. RATNAKAR PANDEY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the prices of dals have gone up further during the recent months;

(b) if so, the average prevailing price of each type of dal both wholesale and retail during November and December, 1989 and during January and February, 1990: and

(c) the steps taken to keep these prices under control?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) The prices of dals have generally remained steady since hovember, 1989.

(b) Statements J and II indicating the vequired information is raid  $o_n$  the fable with the flower (New Appendix CLIII, Ampendix No. 48)

(c) Government is regularly reviewing the pitcus, recessary recastres are being taken to increase production of pulses in the country. Their availability is also being augmented by imports. The custom duty on pulses vas recured from 35 per cent to 16 per cent from 1-11-1939 so that the prices of indigenous pulses are also from sht down.

## dimprovement in the volume of goods traffic during the 7th Five Year Plan period

\*174. SHRI S. S. AHLUWALIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the volume of goods traffic, handled by he Railways, has registered steady improvement during the 7th Five Year Plan period;

(b) if so, whether the said increase in the volume of freight handling by the Railways was achieved by any major investment in the capital assets and|or maintenance during the last five years; and

(c) if so, the details thereof?

THE MINISTER OF RAILWAYS (SIARI GEORGE FERMANDES): (a) Yes, Sir.

(b) and (c) The increase in volume of traile was achieved partly through investments in additional capital assets and in rehabilitation of existing assets and partly through optimisation in utilisation of the system through better maintenance of the assets and improved productivity thereof, as well as of the man-power resources.